1	2	3	4	5
2002-2003	9.9.2002	MiG-21	-	TD
	9.9.2002	MiG-21	-	TD
	11.10.2002	MiG-21	-	TD
	11.10.2002	HPT-32	-	TD
	21.10.2002	MiG-21	-	TD
	5.11.2002	Jaguar	-	HE(A)
	14.11.2002	MiG-21	2	HE(A)
	21.11.2002	HPT-32	-	TD
	19.12.2002	MiG-27	-	TD
	26.12.2002	MiG-21	-	UI
	28.1.2003	Jaguar	1	HE(A)
2003-2004	4.4.2003	MiG-23	-	UI
	7.42003	MiG-21	-	UI

HE(A)— Human Error (Aircrew)

TD - Technical Defect

BH - Bird Hit
UR - Unresolved
UI - Unidentified

### Phasing out MIG-23 and MIG-25

 $\dagger$ 4802. SHRI JAYANTILAL BAROT: Will the Minister of DEFENCE be pleased to state :

- (a) whether Government propose to phase out MIG-23 and MIG-25 fighter jets from the service of Indian Air Force; if so, the details thereof;
- (b) whether Government are considering to make use of these aircrafts elsewhere in future, if so, the details thereof; and
- (c) whether Government propose to procure some other aircrafts to fill up the gap and consolidate the combat power created prior to the phasing out these fighter aircrafts; if so, the details thereof?

THE MINISTER OFDEFENCE (SHRI GEORGE FERNANDES): (a) MIG-23 and MIG-25 fighter jets like all such assets of the IAF are phased out according to plan. It would not be in the national interest to disclose details.

<sup>†</sup>Original notice of the question was received in Hindi.

- (b) Aircraft not in operational use are sometimes used for non-operational roles like training role for air defence units. »
- (c) The gap created by phasing out of the fighter aircraft is filled by induction of new aircraft taking into consideration the required force mix.

## Improvement in surveillance capability

### 4803. SHRI RUMANDLARAMACHANDRAYYA:

### SHRI RAVULA CHANDRASEKAR REDDY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether one immediate lesson which the Indian armed forces can draw from the US attack is the need to bolster their rather small inventory of intelligence, surveillance and reconnaissance platforms;
- (b) if so, whether with electronic and signal intelligence one can know where exactly to deliver the crippling blows on the enemy's command and control structure,
- (c) whether Government have accepted the armed forces requirements of improving the surveillance;
- (d) if so, whether any concrete measures in this regard have been worked out; and
  - (e) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) and (b) Yes, Sir.

(c) to (e) The requirements of the Armed Forces are reviewed for improving the surveillance and related capabilities on a continuous basis keeping in view the threat perceptions and the prevailing strategic environment as also emerging technologies. It is not in the interest of national security to disclose further details.

# **VIP Aircrafts**

- 4804. SHRIMATIBIMBA RAIKAR: Will the Minister of DEFENCE be pleased to state:
- (a) whether India has finalised plans to acquire Air Force-I type aircrafts for its VIP entourage of President/PM and the Deputy Prime Minister for visits abroad;
- (b) whether these aircrafts would ruve State-of-the-art anti-missile and advance communication systems; and